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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 524/2024

ANI MEDIA PVT. LTD.Plaintiff

Through: Mr. Sidhant Kumar, Mr. Om Batra,

Mr. Akshit Mago and Ms. Anshika

Saxena, Advocates

versus

WIKIMEDIA FOUNDATION INC & ORSDefendants

Through: Mr. Jayant Mehta, Sr. Advocate with

Ms. Tine Abraham, Mr. Nikhil Narendran, Mr. Vijayendra Pratap Singh, Mr. Abhijnan Jha, Ms. Shivani Rawat, Mr. Thomas J. Vallianeth, Mr. Aayush Marwah, Ms. Shubhangni Jain, Mr. Abhi Udai Singh Gautam, Mr. Bakhshind Singh, Mr. Pranav Tomar, Ms. Jasleen Virk, Ms. Diva Saigal, Advocates for Defendant No.1

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 18.12.2024

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I.A. 32611/2024

Arguments heard.

Judgment reserved.

CS(OS) 524/2024 & I.A. 38498/2024, I.A. 44402/2024

List on 15.01.2025 before the learned Joint Registrar.

SUBRAMONIUM PRASAD, J

DECEMBER 18, 2024

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